

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): The Indianisation of superior posts in foreign-owned and foreign controlled compa-

nies has registered a steady progress at all levels. The following statement shows the number of Indians and non-Indians employed in foreign and foreign controlled companies on salaries of Rs. 2000/- and mensum,

Years (as on 1st Jan.)	No. of Indians employed	%age of Indians in the total employment	No. of non-Indians employed*	%age of non-Indians in the total employment	Total No of persons employed
1960	1978	35.2	3633	64.8	5611
1961	2322	40.8	3373	59.2	5695
1962	2869	47.0	3229	53.0	6098
1963	3161	51.9	2934	48.1	6095
1964	3736	58.1	2696	41.9	6432
1965	4585	63.9	2590	36.1	7175
1966	5198	68.8	2355	31.2	7553
1967	6151	74.7	2080	25.3	8231
1968	7046	80.1	1751	19.9	8797
1969	7802	83.5	1544	16.5	9346
1970	8604	86.6	1326	13.4	9930

*Excluding foreign short-term technicians.

State Trading in Consumer Goods

1511. SHRIMATI BIBHA GHOSH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government propose to introduce State Trading System throughout India for main consumer goods in order to stabilise prices; and

(b) if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) There is no proposal to introduce State Trading System for main consumer goods.

(b) Does not arise.

Industrial Units to provide employment to unemployed Engineers

1512. SHRI P. K. DEO : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether some industrial units for the manufacture of components for the Thumba Rocket Launching Station are being

proposed by Government to be started for unemployed engineers ;

(b) whether similar schemes to provide employment to unemployed Engineers of other areas have been envisaged by Government; and

(c) if so, where new industrial units for the proposed schemes will be located?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) Yes, Sir. A Committee of technical Officers was constituted to select schemes and suitable technicians and entrepreneurs to run them.

(b) and (c). Government gives all encouragement to similar small scale ancillary units being set up wherever large undertakings exist.

जयपुर में राजस्थान उच्च न्यायालय की बेंच को पुनः खोलना

1513. श्री शिवनाथ सिंह : क्या कृषि और ग्वाय मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार, राजस्थान के लोगों द्वारा

अनुभव की जा रही कठिनाइयों और उनकी निरन्तर मांग को ध्यान में रखते हुये राजस्थान उच्च न्यायालय की बेंच पुनः खोलने की आवश्यकता समझती है ; और

(ख) क्या विधि आयोग की यह सिफारिश कि राज्यों में उच्च न्यायालय पृथक-पृथक बेंचों के स्थान पर एक ही उच्च न्यायालय होना चाहिये, किसी भी अन्य राज्य में क्रियान्वित नहीं की गई है और राजस्थान उच्च न्यायालय की जयपुर स्थित बेंच को उपर्युक्त सिफारिश के आधार पर बन्द कर दिये जाने के कारण केवल राजस्थान के लोगों को कठिनाई हो रही है ?

विधि और न्याय मन्त्रालय में राज्य-मंत्री (श्री नीतिराज सिंह चौधरी) : (क) और (ख). राजस्थान उच्च न्यायालय की जयपुर स्थित न्यायपीठ 1958 में राजस्थान राजधानी जांच समिति की सिफारिश पर तोड़ दी गई थी और उस विनिश्चय का कोई सम्बन्ध विधि आयोग की सिफारिश के साथ नहीं था। उच्च न्यायालय की कोई न्यायपीठ उसके मुख्य स्थान से भिन्न किसी स्थान में होनी चाहिये या नहीं इस पर सबसे पहले राज्य सरकार को, उच्च न्यायालय के साथ परामर्श करके विचार करना होता है। राजस्थान उच्च न्यायालय की न्यायपीठ जयपुर में फिर स्थापित करने की कोई भी प्रस्तावना राज्य सरकार से प्राप्त नहीं हुई है।

Steel shortage for wagon building Industry in West Bengal

1514. SHRI P. K. DEO : Will the Minister of RAILWAYS be pleased to state:

(a) whether all the wagon building units in West Bengal are on the verge of bankruptcy due to steel shortage; and

(b) if so, the steps taken by Government to save these industries?

THE MINISTER OF RAILWAYS (SHRI HANUMANTPAIYA) : (a) No. Wagon builders in West Bengal have however complained about inadequate supply of steel for wagon orders.

(b) The requirements of steel for wagon orders are sponsored by the Ministry of Railways under the same priority as given to Railways' own requirements. However wagon builders have not been able to fully avail the allocation of indigenous supply given to them due to financial difficulties.

Further, to meet the shortfall in indigenous supply in certain categories, Railway Board have arranged import of about 15230 tonnes of steel from their own resources, during the period April '70 to May '71. Government have also permitted all industries including the wagon builders to import steel to the extent of 50% of their last year's utilisation under public notice No. 140 of Sept. 1970.

Rise in prices of Consumer Goods and Essential Commodities

1515. SHRI R. R. SINGH DEO ;
SHRI HUKAM CHAND
KACHWAI ;
SHRI JAGANNATH RAO
JOSHI :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether prices of consumer goods and essential commodities have considerably increased in the Union Territory of Delhi and other parts of the country during the last three months ;

(b) if so, the extent of rise in price index during this period ; and

(c) the action Government propose to take to control price rise of essential commodities ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SURESHWAR PRASAD):

(a) and (b). No, Sir. The prices of consumer goods and essential commodities have generally maintained a steady trend in the Union Territory of Delhi. As regards the country as a whole, a statement is attached showing variations in the wholesale price indices of selected consumer goods as between January and April, 1971.

(c) The Government is taking all possible steps towards maintenance of price stability and policies and measures for checking price increases are kept under continuous review.